

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:965

ANSWERED ON:12.08.2013

TOLL COLLECTION

Bishnoi Shri Kuldeep;Pandey Shri Ravindra Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has any proposal to collect toll even after recovery of capital investment with interest for smooth operation and regular maintenance of the highway stretches;
- (b) if so, the details thereof;
- (c) whether the Government has decided to float a new company for collection and management of toll collection across the country; and
- (d) if so, the details thereof and the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a)&(b) Yes Madam. As per National Highways Fee (Determination of Rates & Collection) Rules, 2008 user fee shall be levied and collected at a reduced rate of 40% of the fee at the end of concession period in case of private funded project and on recovery of capital cost in case of public funded project.
- (c) No, Madam.
- (d) Does not arise.